

2010
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE
CORRIGENDUM

No. 67A

Dated, Calcutta, the 11th January, 2010

In Court's Notification No.9466-A dated 21.11.2009 regarding appointment of 51 Probationary Civil Judge (Junior Division) officers of the West Bengal Judicial Service the surname of Smt. Sanghamitra Pal (Serial No.15) and Smt. Ishita Roy (Serial No.30) should instead be read as Smt. Sanghamitra Paul and Smt. Ishita Ray respectively.

The earlier Notification stands modified to that effect.

Sd/- Raghunath Bhattacharya
Registrar (Judicial Service)